GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1864
ANSWERED ON:02.12.2011
DISBURSEMENT OF CASH UNDER ICDS SCHEME
Chavan Shri Harischandra Deoram

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Planning Commission has proposed to give money directly to the beneficiary or to Panchayats to root out corruption in the Integrated Child Development Services (ICDS) Scheme;
- (b) if so, the details thereof;
- (c) whether any consultations have been held with other Ministries in this regard; and
- (d) if so, the details thereof and the action taken thereon?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (d): No, Madam. There is no proposal of the Planning Commission to give money directly to the beneficiaries or to Panchayats under the Integrated Child Development Services (ICDS) Scheme. However, there is a proposal for Strengthening and Restructuring of ICDS Scheme for which Expenditure Finance Committee (EFC) proposal has been circulated for inter-ministerial comments.